

S.No.	State	No. of Schemes sanctioned	No. of mills declared no longer sick
16.	Tamil Nadu	18	5 3
17.	Uttar Pradesh	7 1	
18.	West Bengal		
TOTAL:		105	22

SOURCE: BIFR

#### **Non-Availability of Raw Materials to Carpet Industry in Kashmir**

2406. SHRI PRANAB MUKHERJEE: Will the Minister of TEXTILES be pleased to state:

(a) whether carpet industry in Kashmir is suffering from the non-availability of raw materials in the valley;

(b) whether Kashmir carpet manufacturers association has sought the intervention of the Central Government to come to the aid of industry; and

(c) if so, what are the responses of Government?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) Yes, Sir. Kashmir Carpet Manufacturers Association have informed ' the Government of difficulties being faced by the silk carpet manufacturers of Kashmir as regards the availability of spun silk yarn.

(b) Yes, Sir.

(c) Government permits import of spun silk yarn by exporters under the Advance licensing scheme.

#### **Withdrawal of Men Status to India**

2407. SHRI JOYANTA ROY:  
SHRI RAMDAS AGARWAL:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the United States is actively considering measures for withdrawing the "Most Favoured Nation" status for India's textiles and apparels being exported to the US market;

(b) if so, the details thereof including impact on textile workers and textile Industries in a whole; and

(c) what counter measures are proposed to be taken by Government to protect the Indian textile Industries against this unjustified hike in custom duties?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) No, Sir. Earlier US Congressman Mr. Edward Markey had introduced an amendment to withdraw "Most Favoured Nation" treatment to India. However, it did not come up for discussions as requested by Committee on ways and means, to rule it out of order.

(b) and (c) Questions do not arise.

#### **Revival of the sick NTC Mills**

2408. SHRI KRISHNA KUMAR BIRLA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to adopt three fold strategy to revive the loss making NTC run mills;

(b) if so, the salient features of the proposed three fold strategy;